

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE- 15 /2021-2022 (Purchase Cell)

Quotation is invited from reputed firms/ suppliers for supply of following stitching items for use of the Court.

Sl. No.	Name of Article	Quantity
1.	Big Sewing Machine connected with Electric Motor	07 pcs
2.	Interlock Machine	07 pcs
3.	Picco Machine	07 pcs
4.	Counter table	07 pcs
5.	Heavy Iron	07 pcs
6.	Scale and Pencil Marker	As per requirement
7.	Scissors of Different Size	As per requirement
8.	Thread of different colour & thickness.	As per requirement

The firm/ supplier should have financial capacity to execute the supply of aforesaid article.

The Tender must reach this Court within 02 weeks from the date of display of this notice. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court: - "<http://patnahighcourt.gov.in>".

Terms & Conditions:

- (i) Proof of Registration of firm/supplier as per Government Rule.
- (ii) The articles should be in good condition.
- (iii) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (iv) No advance payment shall be made.
- (v) The Court reserves the right to accept or reject any or all quotations without assigning any reason.

- (vi) The firm shall submit its bill in duplicate at the time of supply of articles.
- (vii) Payment will be made in account of the firm after due verification of items supplied.
- (viii) In case of any fault/ problem with machines, the successful firm will be liable during period of warranty.
- (ix) Any query, regarding this tender may be made on telephone no. (0612-7158759) during office hours.

Manita Singh
11.02.22

Officer on Special Duty

Patna High Court, Patna